

WRIT PETITION (C)

FILING NUMBER: 2645/2020

SANDHYA SINGH

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Pagination after page no. 39 may be verified or corrected.
2. Rent receipt mentioned in subpara 5, index does not find in Annex 1. It may be verified or same may be given by S/A.
3. Original certified copy of Annex 4 may be given with AFS of Rs. 10.
4. T/C of page no. 37, 39 may be given.
5. F/C or T/C of page no. 30, 31, 32, 36, and 42 may be given.
6. Date in prayer portion is differ with the date given in para 1. It may be verified or corrected.
7. Page no. 39 may be tagged properly.

Saket Kumar Singh

11/06/2020.